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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CA (CAA) No. 94/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

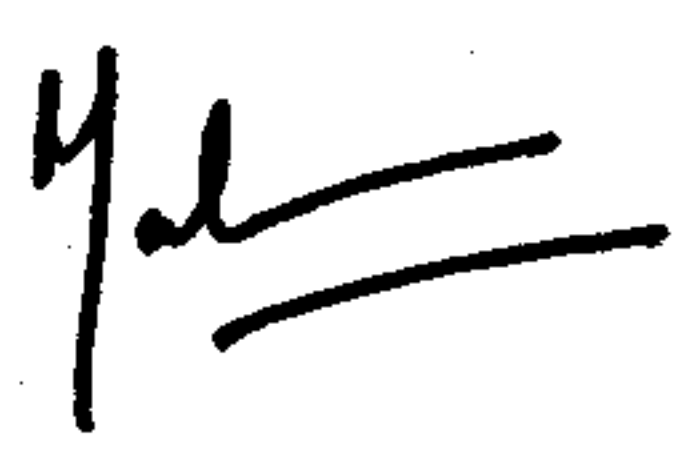
Name of the Company:

S.M. Chemicals Vapi Pvt Ltd  
Sandhya Dyes & Chemicals Pvt Ltd.  
Sandhya Organic Chemicals Pvt. Ltd.  
(Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	MR. NAVIN PAHWA THAKKAR AND PAHWA ADVOCATES	ADV.		
2.				

**ORDER**

Learned Advocate Mr. Navin Pahwa present for Applicants.

Heard arguments of Learned Counsel for Applicants.

Order reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 24th day of August, 2017.